

**HARYANA VIDHAN SABHA SECRETARIAT**

**NOTIFICATION**

The 25<sup>th</sup> October, 2024

No. HVS-LA-91/2024/ 47 Under Article 178 of the Constitution of India, Shri Harvinder Kalyan, MLA has been elected as Speaker of the Haryana Legislative Assembly at its meeting held on 25<sup>th</sup> October, 2024 (A.N.).

**DR. SATISH KUMAR  
SECRETARY**

No. HVS-LA-91/2024/ 25756 dated Chandigarh, the 25<sup>th</sup> October, 2024.

Copy is forwarded to the Controller, Printing and Stationery, Haryana, Panchkula, for publication of the notification in an extra-ordinary issue of Haryana Government Gazette bearing to-day's date.

Harvinder Kalyan  
25/10/2024  
**Deputy Secretary  
for Secretary**

No. HVS-LA-91/2024/ 25757 dated Chandigarh, the 25<sup>th</sup> October, 2024.

A copy is further forwarded to the Accountant General (A&E) Haryana, Chandigarh, for information and record purpose.

Harvinder Kalyan  
25/10/2024  
**Deputy Secretary  
for Secretary**

No. HVS-LA-91/2024/ 25758-64 dated Chandigarh, the 25<sup>th</sup> October, 2024.

A copy is also forwarded to the followings for kind information please: -

1. The Secretary to Governor, Haryana, Chandigarh;
2. The Secretary-General, Lok Sabha, Parliament House, New Delhi;
3. The Secretary-General, Rajya Sabha, Parliament House, New Delhi;
4. The Chief Secretary to Government, Haryana (Political Branch), Chandigarh;
5. The Principal Secretaries/Secretaries of all State Legislative Assemblies/Councils in India;
6. All the Officers /Head of Branches, Haryana Vidhan Sabha Secretariat; and
7. Sr. System Analyst-Cum-Nodal Officer, Haryana Vidhan Sabha Secretariat with the request to upload the same on the website of Haryana Vidhan Sabha.

Harvinder Kalyan  
25/10/2024  
**Deputy Secretary  
for Secretary**